

(a) the total amount allocated by Union Government for Hydel power projects in Himachal Pradesh during the last five years, project-wise;

(b) whether the amount allocated for the projects has been actually utilised by State Government, and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Details of project-wise release of funds to Government of Himachal Pradesh under the scheme of Grant-in-aid for Survey & Investigation of H E Ps in backward and hilly areas during last five years are as follows -

S No	Name of Project	1985 - 86	1986 - 87	1987 - 88	1988 - 89	1989 - 90
1	Parvati HEP	25 00	15 00	24 80	25 00	25 00
2	Baspa HEP	25 00	10 00	10 00	10 00	10 00
3	Gyspa	17 00	5 00	5 20	5 00	6 00
4	Chhatru				-	3 00
5	Chamera St II	9 00			-	-
Total		75 00	30 00	40 00	40 00	44 00

(b) Amounts allocated for 1985 - 86 to 1988 - 89 have been fully utilised

(c) Does not arise

National Small Industries Corporation business with Africa

5110 PROF SHAILENDRA NATH SHRIVASTAVA Will the Minister of INDUSTRY be pleased to state

(a) the value of business transacted in rupees with African countries by the National Small Industries Corporation during 1988 - 89 and the amount of foreign exchange earned thereby, and

(b) the target of business with African countries fixed for the year 1989-90 and the extent to which, this target has been achieved?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) According to the National Small Industries Corporation Ltd, a total business of Rs 6 58 Crores was transacted with African countries during 1988-89 and the Corporation received foreign exchange equivalent to Rs 1 17 Crores

(b) The Corporation has no separate target for African countries. However, the Corporation executed a total business of Rs 1 88 Crores during 1989-90 with the African countries

[English]

LPG Supply in Kerala

5111 SHRI SURESH KODIKUNNIL Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the supply of cooking gas to

Kerala is quite insufficient to meet the needs of the people;

(b) if so, whether Kerala Government has taken up the matter with Union Government to find out a solution to the problems raised by the scarcity of cooking gas supplied to the state; and

(c) if so, the steps Government have initiated to solve the problem?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir. The demand for LPG refills is being met by the three oil companies.

(b) No, Sir.

(c) Does not arise.

Compensation to Inhabitants of Tanjore, Tamil Nadu

5112. SHRI M. SELVARASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the rate of compensation given to small farmers whose land has been acquired by the Oil and Natural Gas Commission in the East Tanjore District of Tamil Nadu;

(b) whether ONGC has given employment to those whose land has been acquired; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Oil and Natural Gas Commission (ONGC) have paid compensation for the land acquired by it in accordance

with the rates decided by the concerned State Govt. authorities in Tamil Nadu.

(b) and (c). ONGC follows the Government guidelines regarding rehabilitation of families whose land is acquired, according to which, to avoid over-manning in public sector enterprises, it may not be possible to ensure that one person from each family whose land has been acquired is employed by the concerned organisation. However, such persons are given preference if they are sponsored by the local employment exchange for vacancies notified by ONGC and if they possess requisite qualifications. ONGC also provides assistance to the State Government for schemes for the rehabilitation of such dispossessed families.

[*Translation*]

Conversion of Varanasi-Bhatni Rail Line

5113. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) the time by which the work relating to conversion of Varanasi-Bhatni metre-gauge rail line into broad-gauge is likely to be completed; and

(b) the extent of additional funds now required to complete this work and the provision made for 1990-91 in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Bhatni-Mau has already been opened as broad gauge. Balance section up to Varanasi would be opened as BG during 1990 - 91.

(b) An amount of Rs. 22 crores was required to complete this project. For 1990 - 91 an allocation of Rs. 18.91 crores has been made with which it would be possible to open the line as broad gauge.